## JUSTICE (RETD.) R.M. LODHA COMMITTEE (IN THE MATTER OF PACL LIMITED)

### TENDER DOCUMENT FOR E-AUCTION-SALE OF PROPERTIES IN GAUTAM BUDDH NAGAR

# Corrigendum No. 1 to the Tender Document For E-Auction-Sale of Properties in Gautam Buddh Nagar (Tender Document No: JRMLC/UP/GBN\_1)

The amendments mentioned in this Corrigendum shall be applicable to the Tender Document For E-Auction-Sale of Properties in Gautam Buddh Nagar dated September 18, 2025, issued by Justice (Retd.) R.M. Lodha Committee:

#### 1. Clause 3.2: Schedule of Tender Process

As appearing in the Tender Document			To be read as		
Activity Last Date			Activity	Last Date	
Intimation to Technically Qualified Bidders	Monday, November 10, 2025		Intimation to Technically Qualified Bidders	Thursday, November 20, 2025	
	Tuesday, November 11, 2025			Friday, November 21, 2025	
Commencement of live e-auction	(11:00 hours Indian Standard		Commencement of live e-auction	(11:00 hours Indian Standard	
	Time)			Time)	
Completion of live e-auction (subject to Clause 2.11)	Tuesday, November 11, 2025		Completion of live e-auction (subject to Clause 2.11)	Friday, November 21, 2025	
Intimation to the Successful Bidder	Within 2 working days from the date of completion of live e-auction  Within 2 working days from the Intimation to the Successful Bidden		Intimation to the Successful Bidder	Within 2 working days from the date of completion of live e-auction	
Payment of 25% (twenty five percent) of the highest bid amount (inclusive of the EMD amount) by the Successful Bidder	Within 7 (seven) days from the date of the Intimation		Payment of 25% (twenty five percent) of the highest bid amount (inclusive of the EMD amount) by the Successful Bidder	Within 7 (seven) days from the date of the Intimation	
Payment of balance 75% (seventy five percent) of the highest bid amount along with 1% (one percent) of highest bid amount as 'poundage fee', by the Successful Bidder	Within 15 (fifteen) days from the date of the Intimation		Payment of balance 75% (seventy five percent) of the highest bid amount along with 1% (one percent) of highest bid amount as 'poundage fee', by the Successful Bidder	Within 15 (fifteen) days from the date of the Intimation	

### 2. ANNEXURE 1: Description of Properties

	To be read as					
S. No.	MR Number	Description & Property Address	Reserve Price (in Rs.)	EMD Value (in Rs.)	Geo Coordinates	
1	17906-16	Being Dropped	NA	NA	NA	
2	18500/16	Being Dropped	NA	NA	NA	
3	18501/16	Being Dropped	NA	NA	NA	
		Khata No. 00331, Khasra/Khat No. 493S, Village-				
4	18502/16	Dungarpur Rilkha, Pargana - Dankaur, Tehsil &	19,53,000	1,95,300	28.324864, 77.566353	
		District - Gautam Budh Nagar, Uttar Pradesh				
5	18503/16	Being Dropped	NA	NA	NA	
		Khata No. 355, Khasra/Khat No. 495S, Village-				
6	18504/16	Dungarpur Rilkha, Pargana - Dankaur, Tehsil &	78,43,000	7,84,300	28.332499, 77.567868	
		District - Gautam Budh Nagar, Uttar Pradesh				
7	18505/16	Being Dropped	NA	NA	NA	
		Khata No. 00332, Khasra/Khet No. 493 S, Village -				
8	18512/16	Dungarpur Rilka, Tehsil & District- Gautam Budh	19,53,000	1,95,300	28.335900, 77.567600	
		Nagar, Uttar Pradesh				
9	18513/16	Being Dropped	NA	NA	NA	
		Khata No. 00342, Khasra/Khet No. 493S, Village-	1,17,64,500	11,76,450	28.336750, 77.569222	
10	18514/16	Dungarpur Rilkha, Pargana - Dankaur Tehsil &				
		District- Gautam Budh Nagar, Uttar Pradesh				
		Khata No. 00353, Khasra/Khet No. 493S, Village-		5,87,450		
11	18515/16	Dungarpur Rilkha, Pargana - Dankaur, Tehsil &	58,74,500		28.337000, 77.569200	
		District- Gautam Budh Nagar, Uttar Pradesh				
		Khata No. 00330, Khasra/Khet No. 493S, Village-				
12	18516/16	Dungarpur Rilkha, Pargana - Dankaur, Tehsil &	39,21,500	3,92,150	28.340530, 77.567278	
		District- Gautam Budh Nagar, Uttar Pradesh				
		Khata No. 00323, Khasra/Khet No. 493S, Village-				
13	18517/16	Dungarpur Rilkha, Pargana - Dankaur, Tehsil &	39,21,500	3,92,150	28.337108, 77.569054	
		District- Gautam Budh Nagar, Uttar Pradesh				
		Khata No. 00327, Khasra/Khet No. 493S, Village				
14	18518/16	Dungurpur Rilkha, Pargana Dankaur, Tehsil &	49,08,200	4,90,820	28.340451, 77.567015	
		District - Gautam Budh Nagar, Uttar Pradesh				

	To be read as					
15	18519/16	Khata No. 00315, Khasra/Khet No. 493S Village Dungurpur Rilkha, Pargana Dankaur, Tehsil & District Gautam Budh Nagar, Uttar Pradesh	58,89,840	5,88,984	28.341200, 77.565100	
16	18520/16	Khata No. 00347, Khasra/Khet No. 493S Village Dungurpur Rilkha, Tehsil & Distt. Gauta Budh Nagar Uttar Pradesh	73,52,600	7,35,260	28.341195, 77.565083	
17	18542/16	Khata No. 00341, Khet No. 495Sa, Village Dungarpur Rilkha, Pargana Dankaur, Tehsil & District - Gautam Budh Nagar, Uttar Pradesh	58,74,500	5,87,450	28.325200, 77.558100	
18	18543/16	Khata No. 00363, Khet No. 493, Village Dungurpur Rilkha, Pargana Dankaur, Tehsil & District - Gautam Budh Nagar, Uttar Pradesh	73,52,600	7,35,260	28.326314, 77.558262	
19	18544/16	Khata No. 00346, Khet No. 495 Sa, Village Dungurpur, Pargana Dankaur, Rilkha, Tehsil & District - Gautam Budh Nagar, Uttar Pradesh	73,52,600	7,35,260	28.336850, 77.560236	
20	18545/16	Khata No. 00326, Khet No. 495 S, Village– Dungarpur Rilka, Pargana-Dankaur, Tehsil & District– Gautam Budh Nagar, Uttar Pradesh	85,94,200	8,59,420	28.324592, 77.566312	
21	18546/16	Khata No. 00338, Khet No. 495Sa, Village – Dungarpur Rilka, Pargana - Dankaur, Tehsil & District – Gautam Budh Nagar, Uttar Pradesh	73,52,600	7,35,260	28.337100, 77.559600	
22	18547/16	Being Dropped	NA	NA	NA	
23	18548/16	Being Dropped	NA	NA	NA	
24	18549/16	Khata No. 337, Khet No. 493 S, Village – Dungarpur Rilka, Pargana - Dankaur, Tehsil & District – Gautam Budh Nagar, Uttar Pradesh	1,47,24,600	14,72,460	28.3369, 77.5593	
25	18550/16	Khata Khatauni No. 324, Khet No. 493 S, Village– Dungarpur Rilka, Pargana-Dankaur, Tehsil & District– Gautam Budh Nagar, Uttar Pradesh	58,74,500	5,87,450	28.334890, 77.568087	
26	18551/16	Being Dropped	NA	NA	NA	
27	18552/16	Being Dropped	NA	NA	NA	
28	18553/16	Khata Khatauni No. 343, Khet No. 493S, Village– Dungarpur Rilka, Pargana-Dankaur, Tehsil & District– Gautam Budh Nagar, Uttar Pradesh	58,74,500	5,87,450	28.335415, 77.567127	
29	18554/16	Being Dropped	NA	NA	NA	

	To be read as					
30	18555/16	Khata No. 339, Khet No. 493 S, Village – Dungarpur Rilka, Pargana - Dankaur, Tehsil & District – Gautam Budh Nagar, Uttar Pradesh	58,74,500	5,87,450	28.332830, 77.567144	
31	18556/16	Khata No. 00350, Khet No. 439 S, Village – Dungarpur Rilkha, Pargana - Dankaur, Tehsil & District – Gautam Budh Nagar, Uttar Pradesh	39,21,500	3,92,150	28.337418, 77.560205	
32	18557/16	Khata No. 363, Khet No. 493, Village – Dungarpur Rilka, Pargana - Dankaur, Tehsil & District – Gautam Budh Nagar, Uttar Pradesh	1,47,24,600	14,72,460	28.336874, 77.559265	
33	18558/16	Khata No. 363, Khet No. 493, Village-Dungarpur Rilka, Pargana- Dankaur, Tehsil & District- Gautam Budh Nagar, Uttar Pradesh	1,47,24,600	14,72,460	28.337029, 77.559540	
34	18559/16	Being Dropped	NA	NA	NA	
35	18560/16	Khata No. 00363, Khet No. 493 S, Village – Dungarpur Rilka, Pargana - Dankaur, Tehsil & District – Gautam Budh Nagar, Uttar Pradesh	1,47,24,600	14,72,460	28.337918, 77.559244	
36	18561/16	Being Dropped	NA	NA	NA	
37	18562/16	Being Dropped	NA	NA	NA	
38	18577/16	Being Dropped	NA	NA	NA	
39	18578/16	Being Dropped	NA	NA	NA	
40	18579/16	Being Dropped	NA	NA	NA	
41	18580/16	Being Dropped	NA	NA	NA	
42	18581/16	Being Dropped	NA	NA	NA	
43	18582/16	Being Dropped	NA	NA	NA	
44	18583/16	Being Dropped	NA	NA	NA	
45	18607-16	Shop No. R-253, Block – I (Ganga Shopping Centre), Sector – 29, Noida, District - Gautam Budh Nagar, Uttar Pradesh	9,13,91,328	91,39,133	28.567636, 77.335345	
46	24882/16	Being Dropped	NA	NA	NA	
47	24883/16	Being Dropped	NA	NA	NA	
48	24884/16	Khata No. 00014, Khet No. 14 Min, Village Jaganpur Doaba, Pargana Dankaur, Tehsil & District - Gautam Budh Nagar, Uttar Pradesh	7,84,14,500	78,41,450	28.377611, 77.524306	
49	5348/16	Being Dropped	NA	NA	NA	
50	5349/16	Being Dropped	NA	NA	NA	

	To be read as					
51	5350/16	Being Dropped	NA	NA	NA	
52	5351/16	Being Dropped	NA	NA	NA	
53	5352/16	Being Dropped	NA	NA	NA	
54	5353/16	Being Dropped	NA	NA	NA	
55	5354/16	Being Dropped	NA	NA	NA	
56	5355/16	Khata No. 00386, Khasra/Khet No. 493S, Village Dungurpur Rilkha, Pargana Dankaur, Tehsil & District Gautam Budh Nagar, Uttar Pradesh	48,98,000	4,89,800	28.338757, 77.560925	
57	5356/16	Being Dropped	NA	NA	NA	
58	5357/16	Being Dropped	NA	NA	NA	
59	5358/16	Khata No. 00315, Khasra/Khet No. 493 S, Village Dungurpur Rilkha, Pargana Dankaur, Tehsil & District Gautam Budh Nagar, Uttar Pradesh	70,58,700	7,05,870	28.339245, 77.562288	
60	5381/16	Being Dropped	NA	NA	NA	
61	5382/16	Khata No. 363, Khasra No. 493, Village– Dungarpur Rilka, Pargana - Dankaur, Tehsil & District– Gautam Budh Nagar, Uttar Pradesh	12,26,080	1,22,608	28.324907, 77.558199	
62	5383/16	Khata No. 363, Khasra/Khat No. 493, Village - Dungarpur Rilka, Pargana Dankaur, Tehsil & District - Gautam Budh Nagar, Uttar Pradesh	61,34,280	6,13,428	28.325500, 77.557800	
63	5384/16	Khata No. 363, Khasra/Khat No. 493, Village Dungarpur Rilka, Pargana Dankaur, Tehsil and District Gautam Budh Nagar, Uttar Pradesh	73,52,600	7,35,260	28.341695, 77.563611	
64	5392/16	Being Dropped	NA	NA	NA	
65	5471/16	Being Dropped	NA	NA	NA	
66	5472-16	Residential Plot No. 236, Block-B, Sector-26, Noida, District Gautam Budh Nagar, Uttar Pradesh	5,79,07,894	57,90,789	28.582153, 77.336612	
67	5474-16	Shop No. 273, Block-I, First Floor, Ganga Shopping Complex, Sector-29, Noida, District Gautam Budh Nagar, Uttar Pradesh - 201303	1,04,57,019	10,45,702	28.567500, 77.335000	
68	5478/16	Khata No. 00483, Khasara No. 397 S, Village – Achheja Bujurg, Pargana - Dankaur, Tehsil & District – Gautam Budh Nagar, Uttar Pradesh	88,19,500	8,81,950	28.321348, 77.569720	
69	5480/16	Being Dropped	NA	NA	NA	
70	5481/16	Being Dropped	NA	NA	NA	

	To be read as					
71	5482/16	Being Dropped	NA	NA	NA	
72	5483/16	Being Dropped	NA	NA	NA	
73	5484/16	Being Dropped	NA	NA	NA	
74	5485/16	Being Dropped	NA	NA	NA	
75	5486/16	Being Dropped	NA	NA	NA	
76	5487/16	Being Dropped	NA	NA	NA	
77	5488/16	Being Dropped	NA	NA	NA	
78	5498/16	Being Dropped	NA	NA	NA	
79	5499/16	Being Dropped	NA	NA	NA	
80	5500/16	Being Dropped	NA	NA	NA	
81	5501/16	Being Dropped	NA	NA	NA	
82	5502/16	Being Dropped	NA	NA	NA	
83	5503/16	Being Dropped	NA	NA	NA	
84	5504/16	Being Dropped	NA	NA	NA	
85	5696/15	Khata No. 00468, Khet No. 463 S, Village – Achheja Bujurg, Pargana - Dankaur, Tehsil & District – Gautam Budh Nagar, Uttar Pradesh	43,09,000	4,30,900	28.322058, 77.566850	
86	5697/15	Being Dropped	NA	NA	NA	
87	5698/15	Khata No. 00558, Khet No. 463 Sa, Village-Achheja Bujurg, Pargana-Dankaur, Tehsil & District- Gautam Budh Nagar, Uttar Pradesh	39,21,500	3,92,150	28.321348, 77.569720	
88	5699/15	Khata No. 357, Khet No. 495S, Village - Dungarpur Rilka, Pargana - Dankaur, Tehsil & District - Gautam Buddh Nagar, Uttar Pradesh	1,17,64,500	11,76,450	28.338756, 77.560925	
89	5700/15	Khata No. 00329, Khet No. 495S, Village - Dungarpur Rilka, Pargana - Dankaur, Tehsil & District - Gautam buddh Nagar, Uttar Pradesh	68,66,500	6,86,650	28.338383, 77.560302	
90	5701/15	Khata No. 00314, Khasra/Khat No. 495 S, Village Dungarpur Rilka, Tehsil & District - Gautam Budh Nagar, Uttar Pradesh	73,52,600	7,35,260	28.336878, 77.572209	
91	5702/15	Khata No. 00316, Khasra/Khat No. 495 S, Village Dungarpur Rilka, Tehsil & District - Gautam Budh Nagar, Uttar Pradesh	73,52,600	7,35,260	28.335720, 77.575190	

	To be read as				
92	5703/15	Khata No. 00385 & Khet No. 495S, Village - Dungarpur Rilka, Pargana - Dankaur, Tehsil & District - Gautam Budh Nagar, Uttar Pradesh	58,74,500	5,87,450	28.339087, 77.561203
93	5704/15	Being Dropped	NA	NA	NA
94	5705/15	Being Dropped	NA	NA	NA
95	5706/15	Khata No. 00437, Khet No. 394 Village - Achheja Buzurg, Pargana Dankaur, Tehsil & District - Gautam Budh Nagar, Uttar Pradesh	37,20,000	3,72,000	28.322589, 77.566812
96	5707/15	Being Dropped	NA	NA	NA
97	5708/15	Being Dropped	NA	NA	NA
Total			49,71,72,641	4,97,17,264	

#### Note:

Bidders are advised to note that the above Properties are being auctioned as a single lot (the "Lot"). Accordingly, notwithstanding anything to the contrary in the Tender Document:

- (i) the Bidders shall necessarily submit their bids for all the Properties.
- (ii) the Reserve Price shall be the sum total of the Reserve Prices indicated against each of the Properties above ("Total Reserve Price");
- (iii) a single EMD shall be submitted for an amount equivalent to 10% (ten percent) of such Total Reserve Price; and
- (iv) the withdrawal of any one or more Properties from the Lot shall be dealt with as set forth in **Annexure 8**.

#### Disclaimer:

Save and except the aforementioned amendments, all other provisions remain unchanged as mentioned in the Tender Document.